



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,8th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
60	<a href="#">WP(C)/28/2025</a> FIXED	KALAPANA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	JYOTISH DAS	SC, ELEM. EDU
61	<a href="#">WP(C)/103/2025</a> B/O	BIMAL DULAKASHARIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM SC, SEC. EDU.
<b>ADMISSION</b>				
62	<a href="#">WP(C)/4500/2020</a> PART-HEARD, FIXED	GAUTAM THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. MR. S.R. RABHA, SC, BTC SC, BTADC
<b>ORDERS</b>				
63	<a href="#">WP(C)/4573/2024</a> B/O	ZAHANARA BEGUM @ JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD A HUSSAIN MR. K ALOM MR. T ISLAM	SC, ELEM. EDU GA, ASSAM MR Z HUSSAIN (R-8) MS B B AHMED (R-8) MR. RASHIDUL ISLAM (R-8)

LEAVE NOTE OF ADVOCATES FOR 08/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
50	<a href="#">AB/3371/2024</a> B/O, WITH OFFICE NOTE	SONGSHER ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA MR. A M AHMED B DAS	PP, ASSAM
<b>MOTION (BA)</b>				
51	<a href="#">Bail Appln./3795/2024</a> FIXED	DIPANKAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
52	<a href="#">Bail Appln./2/2025</a> FIXED	JIYARUL RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
53	<a href="#">Bail Appln./50/2025</a> B/O	KESHAB CHUTIA <b>Versus</b> THE STATE OF ASAAM	MR. D GOGOI MR ARINDAM BARUAH	PP, ASSAM
<b>TOP OF THE LIST</b>				
54	<a href="#">Bail Appln./3188/2024</a> FIXED	BIPLAB MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	MR S ISLAM (R-2) MS. A KAUSHAR (R-2) DR. P AGARWAL, AMICUS CURIAE, R-2 PP, ASSAM
55	<b>WITH</b> <a href="#">Crl.Pet./1267/2023</a>	BIPLAB MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
56	<a href="#">Bail Appln./1729/2024</a> B/O, SCANNED COPY OF LCR	JABIR AHMED @ JABIR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR. A PHUKAN, AMICUS CURIAE PP, ASSAM
57	<a href="#">Bail Appln./2069/2024</a> B/O, SCANNED COPY OF LCR	RAKESH KOCH <b>Versus</b> THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
58	<a href="#">Bail Appln./3150/2024</a> FIXED, WITH OFFICE NOTE, SCANNED COPY OF LCR	GOPINATH MURMU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S AHMED J BORAH MS. M. KHATUN MS N AKTAR	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM

59	<a href="#">Bail Appln./3700/2024</a> FIXED	PRADIP BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
60	<a href="#">Bail Appln./3748/2024</a> FIXED, SCANNED COPY OF LCR	WAJID HUSSAIN @ MUNNA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
<b>BAIL HEARING</b>				
61	<a href="#">AB/2459/2024</a> FIXED AT 2 PM, WITH SCANNED LCR	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	MS. M K BROWN, Amicus Curiae(R) PP, ASSAM
62	<a href="#">AB/3043/2024</a> FIXED	SHAHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
63	<a href="#">AB/3125/2024</a> FIXED	KHUSHKET ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D K BAGCHI	MR. A PHUKAN, Amicus Curiae, (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
37	<a href="#">WP(C)/6976/2024</a> B/O	M/S. R.B. ENTERPRISES <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR B P SARMAH B SAHA	MR M R ADHIKARI (C.G.C) DY.S.G.I.
38	<a href="#">WP(C)/6/2025</a> FIXED	MINISTRY OF HOUSING AND URBAN AFFAIRS <b>Versus</b> M/S CLEANROOMS CONTAINMENTS AND ANR	MRS. A GAYAN	
39	<a href="#">WP(C)/78/2025</a> B/O	KUSHAL SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR K KASHYAB	GA, ASSAM SC, EXCISE DEPTT.
40	<a href="#">WP(C)/83/2025</a> B/O	M/S GANGADHAR FISHERY CO OP SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, FISHERY
41	<a href="#">WP(C)/96/2025</a> CAVT. NO.12262/024, B/O	KALAIKHUWA PACHIM KHALOI BHAGA MATCHYAJIBI SAMABAI SAMITI LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS MR J LOTHIA	MS A HUSSAIN GA, ASSAM S AHMED SC, FISHERY FOR CAVEATOR
42	<a href="#">WP(C)/97/2025</a> B/O	REEMI BARMAN <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS.	MR. M K CHOUDHURY	SC, APDCL
<b>ADMISSION</b>				
43	<a href="#">WP(C)/5135/2022</a> FIXED	M/S KALIMATA VYAPAAR PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR M BASUMATARI MS M DAS MS S KAKATI	MR. S K MEDHI ASSTT.S.G.I.
<b>ORDERS</b>				
44	<a href="#">WP(C)/1310/2024</a> B/O	M/S JINKU ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. B SHARMA MR. K BORUAH MS P DAS MS. P BORAH S SHARMA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 4:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
35	<a href="#">W.P.(CrI.)/1/2025</a> B/O	SALEHUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR UNUSH KHAN MR S DAS	GA, ASSAM
36	<a href="#">WP(C)/87/2025</a> B/O	KADIR ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
37	<a href="#">WP(C)/89/2025</a> B/O	KUTUB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR I HOQUE A S CHOUDHURY MS. H G DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/56/2025</a> in WP(C)/89/2025	KUTUB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR I HOQUE A S CHOUDHURY MS. H G DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
<b>ADMISSION</b>				
38	<a href="#">WP(C)/3017/2018</a> FIXED, WITH LCR	GULAM MUSTAFA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR E AHMED MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
39	<a href="#">WP(C)/5128/2024</a> FIXED, WITH LCR	BASED ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
40	<a href="#">WP(C)/6820/2024</a> FIXED	ACHYUT BARMAN AND 27 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A AHMED MS. D GOSWAMI R LAKRA	MS. B SARMA (C.G.C) DY.S.G.I.

**WITH**  
[I.A.\(Civil\)/51/2025](#)  
**in** WP(C)/6820/2024

ACHYUT BARMAN  
**Versus**  
THE UNION OF INDIA AND 4 ORS

MR. A AHMED  
MS. D GOSWAMI  
R LAKRA

MS. B SARMA (C.G.C)  
DY.S.G.I.

**ORDERS**

41 [I.A.\(Civil\)/54/2025](#)  
B/O, WITH LCR  
**in** WP(C)/4938/2024

ARAJ KHAN  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR S ISLAM  
MS. A KAUSHAR  
MS J MARIYAM

GA, ASSAM  
DY.S.G.I.  
SC, F.T  
SC, ECI

**WITH**  
[WP\(C\)/4938/2024](#)

ARAJ KHAN  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR S ISLAM  
MS. A KAUSHAR  
MS J MARIYAM

GA, ASSAM  
DY.S.G.I.  
SC, ECI  
SC, F.T

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[AT 04:15 PM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 6

[HONOURABLE MR. JUSTICE KARDAK ETE WILL  
JOIN THE COURT PROCEEDING THROUGH VIDEO  
CONFERENCING FROM ITANAGAR PERMANENT BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

1	<a href="#">WP(C)/7440/2018</a> (AT 4:15 P.M.)	AMZAD TALUKDAR @ AMZAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
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18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025

21)	MR B K SINGH	06-01-2025	To	10-01-2025
22)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
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25)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
26)	MR. S R RABHA	20-01-2025	To	24-01-2025
27)	MRS. R S DEURI	08-01-2025	To	10-01-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./3668/2024</a> WITH BA 4448/2023(D/O), BA 1242/2024(D/O),WITH CASE RECORD(SCANNED COPY), FIXED	AMAD UDDIN TAPADAR <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MD E A AHMED MR. S HAQUE MD IMRAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[ For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

18	<a href="#">Cri.A./70/2020</a> FIXED AT 10:30 AM	SRI SHABILAL CHETRY <b>Versus</b> THE STATE OF ASSAM	MR. S DAS MR. N BORUAH MR K DAS	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER  
RISING OF THE SPECIAL DIVISION BENCH  
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/526/2018</a>	BIREN DEKA <b>Versus</b> THE STATE OF ASSAM	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS MS. A LONGSU MR. M P HAZARIKA	GA, ASSAM MR. M R ADHIKARI (SC, SOIL CONSERVATION DEPT.)
2	<a href="#">WP(C)/7511/2018</a>	RITA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM MR. T C CHUTIA MR P NAYAK MS. R DHAR SC, FINANCE
3	<a href="#">WP(C)/7521/2018</a>	ANANTA BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R SINGHA	GA, ASSAM SC, HEALTH
4	<a href="#">WP(C)/7527/2018</a>	APURBA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R SINGHA	GA, ASSAM SC, HEALTH
5	<a href="#">WP(C)/7528/2018</a>	BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. EPF TRUST <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. M Z AHMED MR. A M DUTTA	MR. P K ROY (R2, R3, R4) MR. S K CHAKRABORTY (R2, R3, R4) MRS. A CHAKRABORTY (R2, R3, R4) MS. M DUTTA (R2, R3, R4) MR. S CHAUHAN (R5) MR. DEBABRAT CHUTIA (R5) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
<b>ORDERS</b>				
6	<a href="#">I.A.(Civil)/3340/2024</a> BY SLIP in El.Pet./1/2024	KRIPANATH MALLAH <b>Versus</b> HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA MR P NAYAK	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY

**WITH**  
[El.Pet./1/2024](#)

HAFIZ RASHID AHMED CHOUDHURY  
**Versus**  
KRIPANATH MALLAH

MR K P PATHAK  
MR. M DUTTA  
MR. A M AHMED  
MR. M K HUSSAIN  
MR. M A CHOUDHURY  
MS S SARMA HAZARIKA  
MR. I U CHOWDHURY

MR. D SAIKIA(R-1)  
MR. S K TALUKDAR(R-1)  
MRS P BARUA (R-2 AND 3)  
MR P NAYAK(R-1)

**WITH**  
[I.A.\(Civil\)/3222/2024](#)  
**in** El.Pet./1/2024

KRIPANATH MALLAH  
**Versus**  
HAFIZ RASHID AHMED CHOUDHURY

MR. D SAIKIA

MR. A CHOUDHURY

7 **WITH**  
[Review.Pet./183/2024](#)

KRIPANATH MALLAH  
**Versus**  
HAFIZ RASHID AHMED CHOUDHURY

MR. S K TALUKDAR  
MR P NAYAK

MR. I U CHOWDHURY

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Wednesday,8th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
62	<a href="#">WP(C)/6858/2024</a> FIXED	JAYANTA KUMAR SARMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR. K N CHOUDHURY(R-3,4,5) MR. P J PHUKAN(R-3,4,5) SC, KKHSOU DY.S.G.I. A DEY (R-3,4,5)
63	<a href="#">WP(C)/99/2025</a> B/O	HEMKANTA LALUNG <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA	DY.S.G.I.
<b>ADMISSION</b>				
64	<a href="#">WP(C)/2771/2018</a> FIXED	PRONOJIT KUMAR PAUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. C S HAZARIKA MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	GA, ASSAM MR. M NATH , SC, P&RD DEPARTMENT. SC, FINANCE DEPTT.
65	<a href="#">WP(C)/5862/2024</a> FIXED	PRIYANKA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
66	<b>WITH</b> <a href="#">WP(C)/6191/2024</a>	JAYANTA DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
67	<a href="#">WP(C)/5869/2024</a> FIXED	RANI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	SC, AGRI. DEPARTMENT
<b>ORDERS</b>				
68	<a href="#">Cont.Cas(C)/275/2020</a> FIXED	MANJU BIBI <b>Versus</b> MALLIKA MEDHI AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR D KALITA (R-4,5) MR. D NATH (R-4,5)
69	<a href="#">I.A.(Civil)/3668/2024</a> FIXED, IN WP(C)/3981/2018(D/O) in WP(C)/3981/2018	ABUL KASEM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D P CHALIHA MR. U P CHALIHA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
81	<a href="#">WP(C)/6670/2024</a> BY SLIP	SHRI DIBYAJIT BORA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, GST DY.S.G.I.
82	<a href="#">WP(C)/6807/2024</a> BY SLIP	SHRI SHAMBHU PRASAD <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, FINANCE AND TAXATION
83	<a href="#">WP(C)/6809/2024</a> BY SLIP	SHRI SHAMBHU PRASAD <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, FINANCE AND TAXATION
84	<a href="#">WP(C)/53/2025</a> BY SLIP	ABDUL QADIR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. S. DEY	SC, P AND R.D. GA, ASSAM SC, ASEC
85	<a href="#">WP(C)/56/2025</a> BY SLIP	RIAZ UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. S. DEY	SC, P AND R.D. GA, ASSAM SC, ASEC
86	<a href="#">WP(C)/66/2025</a> BY SLIP	PADMA SHARMA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR K KASHYAB	SC, P AND R.D. GA, ASSAM SC, A S E C
87	<a href="#">WP(C)/68/2025</a> BY SLIP	ABDUL BASIT AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY AJMAT ALI	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
88	<a href="#">WP(C)/84/2025</a> B/O	KHURSHID ALAM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MR. P A AHMED MR. F A HASSAN MR B ISLAM	SC, P AND R.D. GA, ASSAM SC, A S E C
89	<a href="#">WP(C)/91/2025</a> B/O	BIRAJ BORTHAKUR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	SC, P AND R.D. GA, ASSAM SC, ECI SC, S E C
90	<a href="#">WP(C)/95/2025</a> B/O	SUFIAN AKHTER AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, A S E C SC, REVENUE
<b>- FOR ORDERS -</b>				
91	<a href="#">I.A.(Civil)/4089/2024</a> BY SLIP in WP(C)/6413/2024	THE STATE OF ASSAM <b>Versus</b> SHAMS UDDIN BARLASKAR	GA, ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR

	<b>WITH</b> <a href="#">WP(C)/6413/2024</a>	SHAMS UDDIN BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
92	<b>WITH</b> <a href="#">WP(C)/5346/2024</a>	ASROF KALAM AZAD LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	<b>WITH</b> <a href="#">I.A.(Civil)/19/2025</a> in WP(C)/5346/2024	THE STATE OF ASSAM <b>Versus</b> ASROF KALAM AZAD LASKAR	MR. K KONWAR MS P THAPA	MR K P PATHAK SC, ECA
	<b>WITH</b> <a href="#">I.A.(Civil)/31/2025</a> in WP(C)/5346/2024	THE STATE ELECTION COMMISSION <b>Versus</b> ASROF KALAM AZAD LASKAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
93	<b>WITH</b> <a href="#">WP(C)/5613/2024</a>	ABDUL AHAD LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/20/2025</a> in WP(C)/5613/2024	THE STATE OF ASSAM <b>Versus</b> ABDUL AHAD LASKAR	MR. K KONWAR MS P THAPA	MR. M K HUSSAIN SC, ECA
	<b>WITH</b> <a href="#">I.A.(Civil)/30/2025</a> in WP(C)/5613/2024	THE STATE ELECTION COMMISSIONER <b>Versus</b> ABDUL AHAD LASKAR,	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
94	<b>WITH</b> <a href="#">WP(C)/5631/2024</a>	NILIMA BEGUM LASKAR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/18/2025</a> in WP(C)/5631/2024	THE STATE OF ASSAM <b>Versus</b> NILIMA BEGUM LASKAR	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY
95	<b>WITH</b> <a href="#">WP(C)/5664/2024</a>	DILWAR HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/4090/2024</a> in WP(C)/5664/2024	THE STATE OF ASSAM <b>Versus</b> DILWAR HUSSAIN BARBHUIYA	GA, ASSAM GA, ASSAM	MR. H A LASKAR MS D DUTTA SC, ECA
96	<b>WITH</b> <a href="#">WP(C)/5706/2024</a>	HABIBUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/4091/2024</a> in WP(C)/5706/2024	THE STATE OF ASSAM <b>Versus</b> HABIBUR RAHMAN	SC, P AND R.D. SC, ASEC	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA
	<b>WITH</b> <a href="#">I.A.(Civil)/4094/2024</a> in WP(C)/5706/2024	THE STATE ELECTION COMMISSION <b>Versus</b> HABIBUR RAHMAN AND TEN ORS	MR. RAKESH DUBEY	SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA

97	<b>WITH</b> <a href="#">WP(C)/5751/2024</a>	ABDUL MOTLEB AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/17/2025</a> in WP(C)/5751/2024	THE STATE OF ASSAM <b>Versus</b> ABDUL MOTLEB	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	<b>WITH</b> <a href="#">I.A.(Civil)/22/2025</a> in WP(C)/5751/2024	THE STATE ELECTION COMMISSION, <b>Versus</b> ABDUL MOTLEB	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
98	<b>WITH</b> <a href="#">WP(C)/5771/2024</a>	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI
	<b>WITH</b> <a href="#">I.A.(Civil)/14/2025</a> in WP(C)/5771/2024	THE STATE OF ASSAM AND ORS <b>Versus</b> DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL	MR. K KONWAR MS P THAPA	MR. A K TALUKDAR SC, ECA
	<b>WITH</b> <a href="#">I.A.(Civil)/23/2025</a> in WP(C)/5771/2024	THE STATE ELECTION COMMISSION <b>Versus</b> DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
99	<b>WITH</b> <a href="#">WP(C)/5810/2024</a>	ABDUL AZIZ MAZUMDER AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/21/2025</a> in WP(C)/5810/2024	THE STATE ELECTION COMMISSION, <b>Versus</b> ABDUL AZIZ MAZUMDER AND ORS	MR. RAKESH DUBEY	GA, ASSAM
100	<b>WITH</b> <a href="#">WP(C)/5984/2024</a>	MD. RAFIQU L ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/9/2025</a> in WP(C)/5984/2024	THE STATE OF ASSAM <b>Versus</b> MD RAFIQU L ISLAM	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	<b>WITH</b> <a href="#">I.A.(Civil)/25/2025</a> in WP(C)/5984/2024	THE STATE ELECTION COMMISSION, <b>Versus</b> MD RAFIQU L ISLAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/28/2025</a> in WP(C)/5984/2024	THE STATE ELECTION COMMISSION <b>Versus</b> NILIMA BEGUM LASKAR	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
101	<b>WITH</b> <a href="#">WP(C)/6347/2024</a>	ALI AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C
	<b>WITH</b> <a href="#">I.A.(Civil)/15/2025</a> in WP(C)/6347/2024	THE ASSAM STATE ELECTION COMMISSION, <b>Versus</b> ALI AHMED LASKAR	MR B BURAGOHAIN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	

	<b>WITH</b> <a href="#">I.A.(Civil)/16/2025</a> in WP(C)/6347/2024	THE STATE OF ASSAM <b>Versus</b> ALI AHMED LASKAR	MR. K KONWAR MS P THAPA	MR. N S LASKAR SC, ECA
102	<b>WITH</b> <a href="#">WP(C)/6768/2024</a>	ABDUR ROUF CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI	SC, P AND R.D. SC, ELECTION COMMISSION.
	<b>WITH</b> <a href="#">I.A.(Civil)/26/2025</a> in WP(C)/6768/2024	THE STATE ELECTION COMMISSION <b>Versus</b> ABDUR ROUF CHOUDHURY	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
103	<b>WITH</b> <a href="#">WP(C)/6829/2024</a>	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
104	<b>WITH</b> <a href="#">WP(C)/6899/2024</a>	IKBAL HUSSAIN KHAN AND ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM SC, A S E C
	<b>WITH</b> <a href="#">I.A.(Civil)/29/2025</a> in WP(C)/6899/2024	THE STATE ELECTION COMMISSION <b>Versus</b> IKBAL HUSSAIN KHAN AND ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
105	<b>WITH</b> <a href="#">WP(C)/7029/2024</a>	ABDUL LATIF AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
106	<b>WITH</b> <a href="#">WP(C)/7061/2024</a>	ASHAFUL ALAM AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. A A MONDAL MR M Z RAHMAN MR. S S AHMED F KHATUN	SC, P AND R.D. GA, ASSAM
107	<b>WITH</b> <a href="#">WP(C)/2/2025</a>	HUSSAIN AHMED CHOUDHURY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
108	<b>WITH</b> <a href="#">WP(C)/34/2025</a>	MONJUR AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
109	<b>WITH</b> <a href="#">WP(C)/36/2025</a>	MIRAJ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
110	<b>WITH</b> <a href="#">WP(C)/37/2025</a>	SABBIR AHMED CHOUDHURY AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, P AND R.D. GA, ASSAM SC, A S E C
111	<b>WITH</b> <a href="#">WP(C)/38/2025</a>	FATIMA KHATUN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, P AND R.D. GA, ASSAM

112	<b>WITH</b> <a href="#">WP(C)/40/2025</a>	MD. AYUB ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C
113	<b>WITH</b> <a href="#">WP(C)/42/2025</a>	ABDUL JALIL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C
114	<b>WITH</b> <a href="#">WP(C)/43/2025</a>	SHEIKH HASINA KHATUN AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASEC
115	<b>WITH</b> <a href="#">WP(C)/44/2025</a>	SHANKU DUTTA CHOUDHURY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MS R DEKA H YEASMIN	SC, P AND R.D. GA, ASSAM SC, A S E C
116	<b>WITH</b> <a href="#">WP(C)/47/2025</a>	ROFIQUE UDDIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR H I CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, A S E C
117	<b>WITH</b> <a href="#">WP(C)/48/2025</a>	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
118	<b>WITH</b> <a href="#">WP(C)/49/2025</a>	SURESH DEBNATH AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, P AND R.D. GA, ASSAM SC, S E C
119	<b>WITH</b> <a href="#">WP(C)/52/2025</a>	SAIRA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASEC
120	<a href="#">WP(C)/6567/2024</a> BY SLIP	RUPA DUTTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MR. J K GOSWAMI (R-7) MR D J BORO (R-7)
121	<a href="#">WP(C)/6752/2024</a> BY SLIP	ASHOK KUMAR AGARWALA <b>Versus</b> THE DISTRICT DISASTER MANAGEMENT AUTHORITY AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025

17)	MR. A THAKUR	06-01-2025	To	10-01-2025
18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025
22)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
23)	MR. S SHARMA	08-01-2025	To	10-01-2025
24)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
25)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
26)	MR. S R RABHA	20-01-2025	To	24-01-2025
27)	MRS. R S DEURI	08-01-2025	To	10-01-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
58	<a href="#">Crl.Pet./1466/2024</a> B/O	TAHEJ ALI SHIKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
59	<a href="#">Crl.Pet./1487/2024</a> B/O	SADDAM HOSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
60	<a href="#">AB/3395/2024</a> FIXED	SAIDUL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR P DOLEY	PP, ASSAM
61	<a href="#">Crl.Pet./16/2025</a> B/O	DULAL BORAH <b>Versus</b> MRIDUL SAIKIA AND ANR	MR. R S MISHRA MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
62	<a href="#">Crl.Pet./21/2025</a> B/O	AZIZUL RAHMAN @ AJIJUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
63	<a href="#">Crl.Pet./22/2025</a> B/O	RUPAM CH RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
64	<a href="#">Crl.Pet./24/2025</a> B/O	SUBODH SAMADDAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY	PP, ASSAM
65	<a href="#">AB/41/2025</a> B/O	RAUNAK HARLALKA <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	PP, ASSAM
<b>BAIL HEARING</b>				
66	<a href="#">AB/3152/2024</a> FIXED, WITH OFFICE NOTE	DULAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA B SHARMA	PP, ASSAM
<b>ORDERS</b>				
67	<a href="#">Crl.Pet./31/2024</a> B/O	BIDYUT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S HOQUE M ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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23)	MR. S SHARMA	08-01-2025	To	10-01-2025
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25)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
26)	MR. S R RABHA	20-01-2025	To	24-01-2025
27)	MRS. R S DEURI	08-01-2025	To	10-01-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[ For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[CIVIL BENCH-I AND II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
36	<a href="#">CRP(IO)/292/2023</a> FIXED AT 10:30 AM	ON THE DEATH OF SAMOSTOBHAN BIBI HER LEGAL HEIRS - <b>Versus</b> HASHEM ALI @ HASEN ALI AND 5 ORS	J TALUKDAR MR. R ALI	MR. D A KAIYUM (R-1) MR. M S MONDAL (R-1)
<b>ADMISSION</b>				
37	<a href="#">WP(C)/3779/2023</a> PART-HEARD, FIXED	RUPAK CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
38	<a href="#">FAO/2/2025</a> B/O	SARBANI RAHA ANEJA <b>Versus</b> APURBA MANDAL AND 5 AND ORS	MR. S BANIK MS F BEGUM	
	<b>WITH</b> <a href="#">I.A.(Civil)/58/2025</a> in <a href="#">FAO/2/2025</a>	SARBANI RAHA ANEJA <b>Versus</b> APURBA MANDAL AND 5 AND ORS	MR. S BANIK MS F BEGUM	
<b>BAIL HEARING (BA)</b>				
39	<a href="#">Bail Appln./3695/2024</a> FIXED, WITH OFFICE NOTE	ENNUS ALI @ INNUS <b>Versus</b> THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED SK ABDULLAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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14)	A NEOG	06-01-2025	To	08-01-2025
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27)	MRS. R S DEURI	08-01-2025	To	10-01-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Wednesday,8th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 14

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
56	<a href="#">WP(C)/7002/2024</a> FIXED AT 2:00 P.M. (FOR FURTHER HEARING)	GOUTAM DEY AND 31 ORS. <b>Versus</b> UNION OF INDIA AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. M K SARMA MR. S B PRASAD	GA, ASSAM DY.S.G.I. SC, K A A C
<b>ADMISSION</b>				
57	<a href="#">WP(C)/6309/2021</a> FIXED AT 2 PM	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
58	<a href="#">WP(C)/3379/2023</a> FIXED	DILIP KR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA P. BORAH	GA, ASSAM SC, S E C SC, FINANCE
59	<a href="#">WP(C)/2853/2024</a> FIXED	ANUP TRADE AND TRANSPORT PVT LTD <b>Versus</b> FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MR H GUPTA MR Y. BARBHUIYA SC, F C I
<b>ORDERS</b>				
60	<a href="#">WP(C)/5396/2020</a> B/O	THE UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> PRESIDING OFFICER AND 9 ORS.	MR. A DUTTA MRS. P M DUTTA	MR. R C SAIKIA (R-2,4) MS N SHARMA (R-2,4) SC, INCOME TAX
61	<b>WITH</b> <a href="#">WP(C)/5245/2020</a>	THE UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> PRESIDING OFFICER AND 7 ORS.	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	SC, INCOME TAX

LEAVE NOTE OF ADVOCATES FOR 08/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**10:30 AM to 1:00 PM**

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**[ For Wednesday,8th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019.**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS.**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

24	<a href="#">Crl.Rev.P./279/2017</a> FIXED, WITH LCR 2 FILES	MD. ZAKIR HUSSAIN <b>Versus</b> SMT. SALEHA KHANAM and ANR	MR.N DHAR MR .B MALAKAR MR.A T H AHMED MR. T U LASKAR	
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF  
THE DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
13	<a href="#">Bail Appln./3770/2024</a> FIXED, SCANNED COPY OF LCR, OFFICE NOTE	WAJID HUSSAIN @ MUNNA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
14	<a href="#">Bail Appln./3933/2024</a> FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
45	<a href="#">Crl.Pet./1443/2024</a> FIXED	RAJENDRA DEORAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C KEYAL M DEKA MS. N KAKATI K JAIN	MR. B K MAHAJAN (R-2) MR N J DAS (R-2) MR. D BORA (R-2) PP, ASSAM
<b>WITH</b>				
46	<a href="#">Crl.Pet./322/2024</a>	ANGAN KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR A DAS	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
47	<a href="#">Bail Appln./3131/2024</a> FIXED, SCANNED COPY OF LCR	RAJ KUMAR SAHANI <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. K K KALITA MR P H KONWAR	PP, ASSAM
<b>ORDERS</b>				
48	<a href="#">Crl.Rev.P./493/2024</a> FIXED	SADDAM ALI @ SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A.I. AHMED MS B DEVI MR P SAH MR A I AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
6	<a href="#">MACApp./290/2024</a> B/O	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SANJIT BALMIKI AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A K DUTTA (R-1,2) MR. S SUTRADHAR (R-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1819/2024</a> in MACApp./290/2024	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SANJIT BALMIKI AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A K DUTTA (R-1,2) MR. S SUTRADHAR (R-1,2)
<b>BAIL HEARING (BA)</b>				
7	<a href="#">Bail Appln./3895/2024</a> B/O	OSMAN GONI <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR M AHMED	PP, ASSAM
8	<a href="#">Bail Appln./3953/2024</a>	SRI HARMUJ ALI @ MD HORMUZ ALI @ HORMUS ALI <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
<b>ORDERS</b>				
9	<a href="#">MFA/31/2012</a> WITH LCR, B/O	UNION OF INDIA <b>Versus</b> M/S FUEL SOURCESINDIA PVT. LTD.	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
10	<a href="#">I.A.(Civil)/50/2025</a> B/O in MACApp./5171/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> PINKY @ PINKI DAS AND 4 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. S SINGH
	<b>WITH</b> <a href="#">MACApp./5171/2024</a> (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD <b>Versus</b> PINKY @ PINKI DAS AND 4 ORS E	MR. R GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/2419/2024</a>	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> PINKY @ PINKI DAS AND 4 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. S SINGH(R-1,2,3) MR. A BORUA (R-1,2,3) MR T GOGOI(R-1,2,3)
<b>HEARING</b>				

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025
22)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
23)	MR. S SHARMA	08-01-2025	To	10-01-2025
24)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
25)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
26)	MR. S R RABHA	20-01-2025	To	24-01-2025
27)	MRS. R S DEURI	08-01-2025	To	10-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,8th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[CIVIL BENCH-II AND III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
80	<a href="#">Cont.Cas(C)/112/2023</a> B/O	GOBIN BORA <b>Versus</b> VARSHATY DAS AND 4 ORS	MS. N S THAKURIA MR. P TALUKDAR MS D ANGANA	MRS. R S DEURI (r-2) MRS. R S DEURI (r-2) MR. S R RABHA (R-1,5) MR. S R RABHA (R-1,5) P HAZARIKA(R-1,5) MS A DAS (R-1,4) MS. L WANGSA (r-2)
<b>ORDER (STAY VACATING)</b>				
81	<a href="#">I.A.(Civil)/3480/2024</a> FIXED in WP(C)/40/2024 <b>WITH</b> <a href="#">WP(C)/40/2024</a>	THE UNION OF INDIA AND 3 ORS <b>Versus</b> APURBA SAIKIA AND 393 ORS  APURBA SAIKIA AND 393 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S K MEDHI  MR B SINHA MR. A NATH MR. N BORO MR. S UPADHAY	MR B SINHA  MR. S. HASSAN (SC, AG) MR. B CHAKRAVARTY MR. S K MEDHI (r-1) DY.S.G.I.
<b>ADMISSION</b>				
82	<a href="#">WP(C)/239/2019</a> FIXED	GOPAL CH. NATH AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B D KONWAR SR. ADV. MR. R ALI MR. R KALITA MR. M SHAH MR. R SALOI MR H AGARWAL	GA, ASSAM MR. P K ROY (R5) SC, AG MR. S K CHAKRABORTY (R5) MS U DAS (R6) MR. S K TALUKDAR (r-6) MR D DAS (R8) MR R CHAKRAVORTY (R8) MR G BORDOLOI (r-6) MR R SHARMA (R8) MR J SINGH SC, FINANCE DEPTT.
<b>ORDERS</b>				
83	<a href="#">WP(C)/2857/2023</a> FIXED, (FURTHER HEARING)  <b>WITH</b> <a href="#">I.A.(Civil)/2216/2024</a> in WP(C)/2857/2023	KANTI KHATANIAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS  SRI BHAKTA KUMAR BORA <b>Versus</b> KANTI KHATANIAR AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA  MR P BHARDWAJ MR P BHARDWAJ MS. B DEVI	SC, ELEM. EDU GA, ASSAM MR P BHARDWAJ (r-8) MS. B DEVI (r-8)  SC, ELEM. EDU MR. K R PATGIRI

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LEAVE NOTE OF ADVOCATES FOR 08/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOU DHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
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27)	MRS. R S DEURI	08-01-2025	To	10-01-2025





**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Wednesday,8th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[CIVIL BENCH-I**

**THIS BENCH WILL SIT AFTER RISING  
OF THE DIVISION BENCH COMPRISING  
OF HONOURABLE THE CHIEF JUSTICE  
AND HIS LORDSHIP]**

**Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate**

LEAVE NOTE OF ADVOCATES FOR 08/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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26)	MR. S R RABHA	20-01-2025	To	24-01-2025
27)	MRS. R S DEURI	08-01-2025	To	10-01-2025



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSE LIST- I ]

[ FOR WEDNESDAY, THE 8<sup>TH</sup> DAY OF JANUARY, 2025 ]

**BEFORE**

**HON'BLE MR. JUSTICE SOUMITRA SAIKIA**

**[COURT NO: 10]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AFTER RISING OF SINGLE BENCH OF HIS LORDSHIP  
AT THE PRINCIPAL SEAT ]**

## **ADMISSION**

1. **WP(C)/604/2024  
(FIXED)**

MISS MOBI RIBA  
**VERSUS**  
THE GAUHATI HIGH COURT AND  
2 ORS

DICKY PANGING  
DAINA TAMUK  
DOGE LONA  
KIRMAR ADO  
TOKGE DARIN  
MARGE D

MUK PERTIN,  
SENIOR  
ADVOCATE,  
SC GAUHATI  
HIGH COURT



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSE LIST- I ]

[ FOR WEDNESDAY, THE 8<sup>TH</sup> DAY OF JANUARY, 2025 ]

[ AT 10:30 AM ]

**BEFORE**

**HON'BLE MR. JUSTICE ROBIN PHUKAN**

[ COURT NO: 12 ]

[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING ]

## **PRONOUNCEMENT OF JUDGEMENT**

1. **WP(C)/112/2024**

M/S T J ENTERPRISES  
**VERSUS**  
THE STATE OF AP AND 5 ORS

DICKY PANGING  
M OPO  
D TAMUK  
DOGE LONA  
KIRMAR ADO  
MARGE D

PRITAM TAFFO  
TABA TAGUM  
LIKHA TABIN  
RAGE KOYU  
SC UD AND  
HOUSING  
HAGE TAI  
GA (AP)



# The Gauhati High Court, At Guwahati

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSE LIST- I ]

[ FOR WEDNESDAY, THE 8<sup>TH</sup> DAY OF JANUARY, 2025 ]

[ AT 02:00 PM ]

**BEFORE**

**HON'BLE MRS. JUSTICE MITALI THAKURIA**

[ COURT NO: 19 ]

[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 2:00 PM ]

## **ORDERS**

1. ELECTION PET. 5/2024 (FIXED) DOBA LAMNIO  
**VERSUS**  
KUMAR WAI AND ANR
- NALO PADA  
ADAM TATAK  
TSERING GYATSO  
AMY TALOM  
KALING MIBANG  
TANUR GAO  
LOGSANG YOUNTAN
- AJIN APANG,  
SR. ADVOCATE  
TABA TAGUM  
NANI ANJU  
LIKHA TABIN  
RAGE KOYU  
NIKH JELLY  
N NGONGNYA  
RUP TECHI  
TARA  
HAGE TAI  
N KAKKI  
D MAZUMDAR,  
SR. ADVOCATE  
1N DODUM

### **WITH**

I.A.(CIVIL) 190/2024  
IN ELECTION PET.  
5/2024

DOBA LAMNIO  
**VERSUS**  
DISTRICT ELECTION OFFICER  
AND 2 ORS

TSERING GYATSO NANI ANJU

### **WITH**

I.A.(CIVIL) 213/2024  
IN ELECTION PET.  
5/2024

KUMAR WAI  
**VERSUS**  
DOBA LAMNIO AND ANR

HAGE TAI TSERING  
GYATSO

### **WITH**

I.A.(CIVIL) 214/2024  
IN ELECTION PET.  
5/2024

KUMAR WAI  
**VERSUS**  
DOBA LAMNIO AND ANR

HAGE TAI TSERING  
GYATSO

**WITH**

I.A.(CIVIL) 215/2024  
IN ELECTION PET.  
5/2024

KUMAR WAII  
**VERSUS**  
DOBA LAMNIO AND ANR

HAGE TAI

TSERING  
GYATSO